

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
201/58(3)/ND/2022

IN THE MATTER OF:
Ms. Shilpi Jain

...APPLICANT

Vs.

M/s. Centax Publications Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 58(3) of Comp. Act, 2013

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. N K Singh, Adv.

For the Respondent

:Mr. Shitanshu, Adv. for Mr.
Gagan Mathur, Adv.

ORDER

One week time is granted to Ld. Counsel for the Petitioner for filing rejoinder as last and final opportunity. List the matter on **06.07.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)